

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/2021/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jogeswar Borah,
Presiding officer,
Industrial Tribunal,
Cachar, Silchar

Dated Guwahati the 7th April, 2021.

Sub: **Casual leave with station leave permission .**

Ref:- Your letter No. ITS.01/2021/321 dated 05.04.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 12.04.2021 & 17.04.2021 along with station leave permission from the evening of 09.04.2021 (from 6.00 PM) till the morning of 19.04.2021. The Judicial officer who will remain in charge of District and Sessions Judge, Cachar, Silchar, will remain in charge of his Court and office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-79/2004/2021/A, dated 7.4.2021
Copy to:

1. The District and Sessions Judge, Cachar, Silchar.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Pda